

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 2193
TO BE ANSWERED ON JULY 31, 2018

HOUSING FOR ALL

No. 2193 SHRI GOPAL SHETTY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has formulated or proposes to formulate any scheme to provide houses to all Jhuggi dwellers living near railway lines in different railway zones of the country before removing them from such areas under the scheme of Housing for All by 2022;
- (b) if so, the details thereof; and
- (c) the details of the progress made so far in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): The Government of India through the Ministry of Housing and Urban Affairs (MoHUA) has launched the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} – Housing for All Mission on June 25, 2015 to assist States/Union Territories (UTs) in providing all weather pucca houses to all eligible urban households. The PMAY(U) scheme guidelines advocate that Central Government land owning agencies should also undertake “in-situ” slum redevelopment in their lands occupied by

slums by using it as a resource for providing houses to slum dwellers.

Pursuant to the issuance of the scheme guidelines, the MoHUA has written to all State Governments and Central Government land owning Ministries/Departments including the Ministry of Railways to explore the possibilities of rehabilitation of slums on their land and seek Central Assistance under the PMAY(U).
